PI III

Committee is not under the Ministry of Information and Broadcasting but under the auspices of the Ministry of Education.

# Manufacture of Earth-meving Equipment

\*1916. Shri L. Achaw Singh: Will the Minister of Commerce and Industry be pleased to state whether any scheme has been received from the indigenous manufacturers for the manufacture of earth-moving equipment in India?

The Minister of Industry (Shri Manubhai Shah): Yes, Sir.

## State Trading Corporation of India (Private) Ltd.

- \*1917. Shri V. C. Shukla: Will the Minister of Commerce and Industry be pleased to state:
- (a) the total number of business deals in which the State Trading Corporation of India (Private) Ltd., has acted as commission agents or brokers since its inception;
- (b) the total amount involved in such deals; and
- (c) the amount of commission accruing to the State Trading Corporation on these deals?

The Minister of Commerce (Shri Kanungo): (a) to (c). The State Trading Corporation acts in a variety of ways in promoting and concluding business transactions. It does direct trading in minerals, and some other commodities, it implements Government's policies in regard to equalisation of prices and economical use of transportation facilities in commodities like cement; it helps its business associates to build up contacts promote exports; it arranges link transactions, facilitating additional exports in exchange of imports of essential items of machinery and industrial raw materials from new sources of supply. The Corporation's role in some instances is analogous to that of a commission agent or broker in bringing the buyers and sellers together, but out of the variety of the business techniques and modes employed by the State Trading Corporation, it is regretted, it is not easy to indentify and classify purely commission agency business and isolate the amounts earned for such services.

#### Import of Tractors

- \*1923. Shri Yajnik: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether it is a fact that the imports of tractors and its spare parts have been drastically reduced within the last two years, giving the value of these imports;
- (b) whether agricultural production is adversely affected by the drastic reduction in the import of tractors;
  and
- (c) the amount of foreign exchange saved by the reduced import of tractors?

The Minister of Commerce (Shri Kanungo): (a) to (c). A statement is laid on the Table of the Lok Sabha. [See Appendix VIII, annexure No. 53].

## Export of Indian Cotton Textiles to U.K.

\*1924. Shri Rameshwar Tantia: Shri Bhogji Bhai: Shri Harish Chandra Mathur:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether it is a fact that the British Textile Association has requested India to restrict exports of Indian textile goods to U.K.;
- (b) if so, what is the reason for this request; and
- (c) what steps have been taken to safeguard the interest of the Indian textile industry in its export to U.R.?

The Minister of Commerce (Shri Kanunge): (a) and (b). No approach has been made by the British Textile Association to the Government India. However, the Textile Industry in U.K. have expressed concern regarding increased exports of Indian Textiles to the United Kingdom.

(c) The Textile Industry in the U.K. have approached their counterpart in India, and negotiations are going on.

#### POSTPONED QUESTION

(Postponed from the 16th April, 1953)

## Education in Naga Units

\*1685. Shrimati Mafida Ahmed: Will the Prime Minister be pleased to state:

- (a) whether it is a fact that education in the newly-created Centrally administered Naga Unit in Assam is going to be made free;
  - (b) if so, upto what stage; and
- (c) from which date the scheme is likely to be introduced?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) to (c). The local authorities in Naga Hills-Tuensang Area are examining the question but have not yet sent up any scheme to Government for approval.

## बाजिज्य तथा उद्योग मंत्रालय की रिपोर्ट

२६२१ भी म० ला० दिवेदी : क्या वा रेएक्य राजा उद्योग मंत्री यह बताने की कपा करेंगे कि बाणिज्य तथा उद्योग मंत्रालय की सम्पूर्ण वार्षिक रिपोर्ट हिन्दी में क्यों नहीं प्रकाशित की जाती है जब कि ग्रन्य मंत्रालय उसे प्रकाशित करते **?** ?

बार्शिक्य तथा उद्योग मंत्रः ( र्थः साल बहुनुर चास्त्री) : बाणिज्य तथा च्छोग मंत्रासय की बाधिक प्रशासन- रिपोर्ट का हिन्दी संस्करण १६५६ तक अलग से प्रकाशित नहीं किया जाता था। मंत्रालय की हिन्दी मासिक पत्रिका--- 'उद्योग-व्यापार पत्रिका '--का एक विशेषांक जलाई १६५७ में प्रकाशित हमा या भीर जो संस इ के सदस्यों में भी बांटा गया था, उसमें मंत्रालय की १६५६-५७ की वार्षिक प्रशासन-रिपोर्ट में दी गई जानकारी का पर्याप्त भाग विया गया था । १९५७-५८ से मंत्रासय रिपोर्ट का हिन्दी संस्करण धलग से प्रकाशित किया करेगा।

## उद्योगों का विकास

२६२२ औं म॰ ला॰ दिवेदी : क्या बारेगुरुष तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

- (क) किन-किन उद्योगों के विकास के लिये कोलम्बों योजना के भन्तर्गत वित्तीय सहायता प्राप्त की जा रही है; भीर
- (ल) भारत सरकार द्वारा इस सम्बन्ध में उपरो त सहायता में से कितर्नः राशि प्रयोग में लाई गई है?

वाणिज्य तथा उद्योग मंत्री (श्रीः लाल बहादर शास्त्री ) : (क) कोलम्बो योजना के प्रधीन, उद्योगों के विकास के लिए निम्न रूपों में सहायता प्राप्त की गई <del>हे</del> :----

- (१) विदेशी विशेषज्ञों का प्रबंध करके टेक्नीकल सहायता।
- (२) भारतीयों को विदेशों में ट्रेनिंग दिलाने की सुविधाएं देकर टैक्नीकल सहायता ।
- (३) माल के रूप में सहायता ।

भाग (१) भीर (२) के मन्तर्गत धायी सहायता का विवरण वित्त मंत्रालय द्वारा प्रकाशित "वैदेशिक सहावता" नामक नोशर के पष्ठ २२ पैरा ३ में दिया गया है। इसकी प्रतियां संसद की लाइब्रेरी में रस बी गयी है।